## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1360 ANSWERED ON:14.07.2009 PROCUREMENT OF PADDY Panda Shri Baijayant

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether requests have been received from some States including Orissa for stepping up procurement of paddy in the States;
- (b) if so, the details thereof alongwith the present status of the proposal;
- (c) whether the States have also urged the Union Government to resolve differences between agencies involved in the procurement process to streamline the process; and
- (d) if so, the details thereof and the response of the Union Government?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Yes, Madam. A request was received from Chief Minister, Orissa on 17.1.2009 to direct Food Corporation of India (FCI) to step up paddy procurement in the State on which directions were issued to FCI on 24.2.2009.

Orissa is a Decentralized Procurement State and is responsible for procurement, storage and distribution of rice. The total procurement of paddy by FCI and state agencies as on 9.7.2009 is 38.30 lakh tonnes. In addition, 0.57 lakh tonnes of levy rice has been procured.

- (c) No, Madam.
- (d): Does not arise.